

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 611
IB-1444/PB/2018
IA/2433/2020

IN THE MATTER OF:

M/s. Reliance Commercial Finance Ltd.

...PETITIONER

Vs.

M/s. Sunar Jewels Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IBC, 2016

Order delivered on 16.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor

:

For the RP

:Mr. Manoj Garg, RP.

ORDER

IA/2433/2020

Learned Resolution Professional is present in person and sought further time. In view, of this list the matter on **28.08.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)